

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON
UNIFORMITY IN FEE AND CHARGES COLLECTED BY SCHOOLS .

551

Shri Anil Madhav Dave

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) whether it is proposed to bring about uniformity in fixing the rates of fees collected under various heads such as caution money, library, sports and other facilities charged during school education and higher education;
- (b) if so, in what manner and by what time uniformity will be brought; and
- (c) whether Government is contemplating to take any step in case the facilities for the fees charged are not provided?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a): No, Sir.

(b): Does not arise.

(c): Education is a concurrent subject and a majority of schools and colleges come under the purview of the State Governments. The Central Board of Secondary Education (CBSE) grants affiliation to various categories of schools, including private unaided schools, and such schools are governed by the provisions of the Affiliation Bye Laws of the Board which provide that

- (i) fees should normally be charged under the Heads prescribed by the Department of Education of the State/ UT for schools of different categories and
- (ii) fee charged should be commensurate with the facilities provided by the schools.

In respect of the Higher Education, a Legislative proposal to prohibit unfair practices of this nature, has already been introduced in Lok Sabha.